

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4324

ANSWERED ON:02.05.2012

AIRLINES DUES TOWARDS GOVERNMENT

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Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India and private airlines owes crores of rupees to the Government as per details available with DGCA;

(b) if so, the outstanding amount that various airlines owes to various agencies such as oil companies tax authorities (both Income-tax and Service-tax), companies leasing aircraft, airport authorities, banks landing, navigation charges and to their employees, as on 31st March, 2012, airline-wise, company-wise;

(c) whether the Delhi International Airport Limited (DIAL) is on the verge of closure since Air India and other airlines have not cleared their dues; and

(d) if so, the total dues outstanding against Air India and other airlines as on date?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) and (b): Directorate General of Civil Aviation (DGCA) has no such information.

(c) : Delhi International Airport (P) Limited (DIAL) is facing hardship due to delay in payment of dues by Air India and other airlines.

(d): The total outstanding dues to DIAL from Air India and other airlines are as follows:

Airlines	Outstanding (as on 19.04.2012)
	(Rs. in crore)

Air India	462.43
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Other Airlines	150.34
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Total	612.77
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